

# **HIGH COURT OF CHHATTISGARH: BILASPUR**

## **ENDORSEMENT**

Endt. No. 1380/Confdl./2023 Bilaspur, dated the 12/09/2023  
II-15-2/2005 (Pt. III)  
II-2-101/2001  
II-2-17/2001 (Pt III)

Copy of Order Nos. 10942/3261/XXI-B/C.G./2023 dated 11.09.2023, 10944/3261/XXI-B/C.G./2023 dated 11.09.2023, 10946/3261/XXI-B/C.G./2023 dated 11.09.2023 and 10948/3261/XXI-B/C.G./2023 dated 11.09.2023 issued by the Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Raipur forwarded to:-

Copy forwarded to: -

- 1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 8) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd... 2/-

{2}

- 13) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 16) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 17) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

19)


- (1) Shri Onkar Prasad Gupta, Presiding Officer, State Transport Appellate Tribunal, Government Bhawan, Mahanadi Block, Room No. 12,13,21 & 22, Old Mantralaya Premises, Opposite Mazar, Raipur,
- (2) Shri Jaideep Vijay Nimonkar, District & Sessions Judge, Balrampur at Ramanujganj,

*for information and compliance. He is directed to take over charge at his new place of posting **on or before 19.09.2023** and send his handing/taking over charge reports to this Registry. He is further directed that if he is in occupation of Government accommodation, he should vacate the same **on or before 29.09.2023** under intimation to this Registry.*

- (3) Shri Shyam Lal Nawratana, I Additional Principal Judge, Family Court, Bilaspur *for information and compliance. He is directed to take over charge of his new post **on or before 19.09.2023** and send his handing/taking over charge reports to this Registry.*
  - (4) Smt. Shradha Singh Shrivastava, Civil Judge Class-II, Sakti *for information and compliance. She is directed to take over charge at her new place of posting **on or before 19.09.2023** and send her handing/taking over charge reports to this Registry.*
- 20) District & Sessions Judge, Janjgir-Champa. He is requested to impress upon the transferred Officer that if she is in occupation of Government accommodation, she should vacate the same **on or before 29.09.2023** under intimation to this Registry. He is also requested to send immediately the handing over charge reports of transferred Officer to this Registry.
- 21) District & Sessions Judge, Balod/Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.

Contd... 3/-

- 22) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 23) Additional Registrar (Judicial/D.E./Admn./O/o R.(J.) and Central Filing/Checker/Copying), High Court of Chhattisgarh, Bilaspur for information.
- 24) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 25) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 26) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 27) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 28) Deputy Registrar (Confidential/Civil & Supreme Court Section /Works/D.E./Protocol/Criminal/ S.C.M.S. Cell & S.W.), High Court of Chhattisgarh, Bilaspur for information.
- 29) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 32) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(ARVIND KUMAR VERMA)  
REGISTRAR GENERAL  
12.09.2023

GOVERNMENT OF CHHATTISGARH  
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA  
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (C.G.)

ORDER

Nava Raipur, dated .09.2023

SEP 2023

F. No. 10942 /3261/XXI-B/C.G./2023. In exercise of the powers conferred by sub-section (1) of Section 4 of the Family Courts Act, 1984 (No. 66 of 1984), the State Government, hereby, with the concurrence of the Hon'ble High Court of Chhattisgarh and in compliance of Memo No. 1327/II-2-2/2007/II-15-2/2005(Pt.III)/II-2-101/2001, Bilaspur, Dated, 07<sup>th</sup> September, 2023, hereby, withdrawing the service of the following member of Higher Judicial Service as specified in column (2) of the Schedule below from Transport Department, appoints him as Judge, Family Court, as mentioned in column (3) of the Schedule, from the date he assumes charge of the office, namely:-

S.No.	Name of Judicial Officer with present place of posting	Name of the Court
(1)	(2)	(3)
1	Shri Onkar Prasad Gupta, Presiding Officer, State Transport Appellate Tribunal, Raipur	Judge, Family Court, Korba

By order and in the name of the  
Governor of Chhattisgarh,

(Rajnish Shrivastava)  
Principal Secretary  
Government of Chhattisgarh  
Law & Legislative Affairs Department

Endt.No. 10943 /3261/XXI-B/C.G./2023

Nava Raipur, dated .09.2023

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo 1327/II-2-2/2007/II-15-2/2005(Pt.III)/II-2-101/2001, Bilaspur, Dated, 07<sup>th</sup> September, 2023,
2. Accountant General, Chhattisgarh, Raipur,
3. Secretary, Transport Department, Government of Chhattisgarh, Mantralaya, Nava Raipur,
4. Shri Onkar Prasad Gupta, Presiding Officer, State Transport Appellate Tribunal, Raipur
5. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
6. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
7. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary), for information and necessary action.

11.9.23  
(Shahabuddin Qureshi)  
Additional Secretary  
Government of Chhattisgarh  
Law and Legislative Affairs Department

**GOVERNMENT OF CHHATTISGARH**  
**LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA**  
**MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (C.G.) - 492002 - -**

19 1 SEP 2023

**ORDER**

Nava Raipur, dated .....09.2023

F. No. <sup>109/14</sup> /3261/XXI-B/C.G./23. The State Government, on recommendation of the Hon'ble High Court of Chhattisgarh vide their Memo No. 1327/II-2-2/2007/II-15-2/2005(Pt.III)/II-2-101/2001, Bilaspur, Dated, 07<sup>th</sup> September, 2023, hereby, withdraws the services of Smt. Shradha Singh Shrivastava, Civil Judge Class-II, Sakti, from High Court of Chhattisgarh, places her under Law and Legislative Affairs Department on Deputation and appoints her as Deputy Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Atal Nagar, Nava Raipur, on deputation from the date she assumes charge of the office.

**By order and in the name of the  
Governor of Chhattisgarh,**

\

**(Rajnish Shrivastava)**

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

Endt.No. <sup>109/45</sup> /3261/XXI-B/C.G./23 Nava Raipur, dated .09.2023

Copy forwarded to,-

19 1 SEP 2023

- ✓ 1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo 1327/II-2-2/2007/II-15-2/2005(Pt.III)/II-2-101/2001, Bilaspur, Dated, 07<sup>th</sup> September, 2023,
  2. Accountant General, Chhattisgarh, Raipur,
  3. District and Sessions Judge, Janjgir-Champa,
  4. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nava Raipur for perusal,
  5. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nava Raipur for perusal,
  6. Establishment Section, Law & Legislative Affairs Department,
  7. Account Section, Law & Legislative Affairs Department, Government of Chhattisgarh,
  8. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Nava Raipur for publication in the forthcoming Gazettes (Extra Ordinary),
  9. Web-administrator, Law & Legislative Affairs Department, for updating the official website of the Department,
- for information and necessary action.

<sup>11.9.23</sup>  
x (Shahabuddin Qureshi)

Additional Secretary

Government of Chhattisgarh

Law and Legislative Affairs Department

**GOVERNMENT OF CHHATTISGARH  
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA  
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (C.G.)**

**ORDER**

**11 SEP 2023**

Nava Raipur, dated .09.2023

F. No. <sup>10946</sup> 3261/XXI-B/C.G./2023. In exercise of the powers conferred by sub-section (1) of Section 4 of the Family Courts Act, 1984 (No. 66 of 1984), the State Government, hereby, with the concurrence of the Hon'ble High Court of Chhattisgarh and in compliance of Memo No. 1327/II-2-2/2007/II-15-2/2005(Pt.III)/II-2-101/2001, Bilaspur, Dated, 07<sup>th</sup> September, 2023, hereby, appoints the following member of Higher Judicial Service as specified in column (2) of the Schedule below as Principal Judge, Family Court, as mentioned in column (3) of the Schedule, from the date he assumes charge of the office, namely:-

S.No.	Name of Judicial Officer with present place of posting	Name of the Court
(1)	(2)	(3)
1	Shri Shyam Lal Nawratana, I Additional Principal Judge, Family Court, Bilaspur	Principal Judge, Family Court, Bilaspur

By order and in the name of the  
Governor of Chhattisgarh,

(Rajnish Shrivastava)

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

Endt.No. <sup>10947</sup> /3261/XXI-B/C.G./2023

Nava Raipur, dated .09.2023

**11 SEP 2023**

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo 1327/II-2-2/2007/II-15-2/2005(Pt.III)/II-2-101/2001, Bilaspur, Dated, 07<sup>th</sup> September, 2023,
2. Accountant General, Chhattisgarh, Raipur,
3. Shri Shyam Lal Nawratana, I Additional Principal Judge, Family Court, Bilaspur,
4. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
5. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
6. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary), for information and necessary action.

(Shahabuddin Qureshi)

Additional Secretary

Government of Chhattisgarh

Law and Legislative Affairs Department

**GOVERNMENT OF CHHATTISGARH**  
**LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA**  
**MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (C.G.) - 492002**

**ORDER**

11 SEP 2023  
Nava Raipur, dated .....09.2023

10948  
F. No. /3261/XXI-B/C.G./23. In compliance of Memo No. 1327/II-2-2/2007/II-15-2/2005(Pt.III)/II-2-101/2001, Bilaspur, Dated, 07<sup>th</sup> September, 2023, and on recommendation of the Hon'ble High Court of Chhattisgarh, the State Government, hereby, withdrawing the services of Shri Jaideep Vijay Nimonkar, District and Sessions Judge, Barampur at Ramanujganj from the High Court of Chhattisgarh, appoints him on deputation as Chairman, Permanent Lok Adalat, Jagdalpur from the date he assumes charge of his office.

By order and in the name of the  
Governor of Chhattisgarh,

(Rajnish Shrivastava)

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

10949  
10948  
Endt.No. /3261/XXI-B/C.G./23

Nava Raipur, dated .09.2023

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to 1327/II-2-2/2007/II-15-2/2005(Pt.III)/II-2-101/2001, Bilaspur, Dated, 07<sup>th</sup> September, 2023,
2. Accountant General, Chhattisgarh, Raipur,
3. Shri Jaideep Vijay Nimonkar, District and Sessions Judge, Barampur at Ramanujganj,
4. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nava Raipur for perusal
5. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nava Raipur for perusal,
6. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Atal Nagar, Nava Raipur, C.G. for publication in the forthcoming E- Gazettes (Extra Ordinary),  
for information and necessary action.

11.9.23  
(Shahabuddin Qureshi)

Additional Secretary

Government of Chhattisgarh

Law and Legislative Affairs Department